सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – II on 02.11.2026 & 05.11.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors. **With**	**02.11.2026**	**10.02.2027**
2.	Competition App. (AT) No. 16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors. **With**	**02.11.2026**	**10.02.2027**
3.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	**02.11.2026**	**10.02.2027**
4.	Contempt Case (AT) No. 31 of 2026 & I.A. No. 7357 of 2026 in Comp. App. (AT) (Ins) No. 2370 of 2024	Sanjeev Sangal Vs. Apex Heights Pvt. Ltd. & Ors.	**05.11.2026**	**08.02.2027**

By order of Hon'ble Chairperson
-Sd/-
Registrar